

**Central Administrative Tribunal
Principal Bench**

**CP No.581/2016
In
O.A..2622/2016**

New Delhi this the 09th day of February, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Preeti
D/o Sh. Randhir Singh
R/o RZF-167, Street No.36
Sadh Nagar, Part-II
Palam Colony, New Delhi
(By Advocate : Mr. Ajesh Luthra) ...Petitioner

Versus

1. Sh. Kewal Kumar Sharma
Chief Secretary
Govt. of NCT of Delhi
5th Floor, Delhi Sachivalaya, New Delhi.
2. Sh. Rajendra Kumar
Chairman
Delhi Subordinate Services selection Board
Government of NCT of Delhi
Fc-18, Institutional Area,
Karkardooma, delhi-110092
3. Smt. Saumy Gupta
Director
Directorate of Education
(GNCT of Delhi)
Old secretariat, Delhi-54.Contemnors/Respondents

(By Advocate : Mr. K.M. Singh)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the respondents has handed over a copy of their additional affidavit to us in the open court. A copy was also supplied to learned counsel for the applicant. With this affidavit result notice No. 105 is attached, according to which the applicant herein has been considered for appointment. Also attached with the affidavit is the joining report of the applicant in school S.K.V. Basai Darapur.

2. In view of the aforesaid, we are satisfied that our order has been complied with. Accordingly, this CP is closed and notices issued to the respondents/alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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